GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA STARRED QUESTION NO- *58 TO BE ANSWERED ON- 28/11/2024

PM-JANMAN SCHEME

*58. SHRI HARIBHAI PATEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the beneficiaries of the Pradhan Mantri-Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for Particularly Vulnerable Tribal Groups (PVTGs) since its inception, including regional distribution;

(b) the impact of the PM-JANMAN scheme on education and skill development among tribal youth, supported by relevant statistics and feedback from beneficiaries; and

(c) the details of primary objectives and targets of the PM-JANMAN scheme for the next five years and the manner in which these align with the overall goals of tribal development?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.*58 for answer on 28.11.2024 raised by Shri Haribhai Patel regarding "PM-JANMAN Scheme"

(a)to (c): On 15th November 2023, Hon'ble PM launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. 11 lakh PVTG Households residing in about 29,000 habitations are covered under mission through 11 interventions implemented by 9 line Ministries. The Ministry-wise & intervention-wise mission targets, for 3 years are given in **Annexure-I.**

The details of benefits given under the Abhiyan scheme since its inception is given in **Annexure-II.** Hon'ble PM had interacted with beneficiaries from different States virtually on 15th January 2024 when the Ist Installment of funds for construction of houses under PM JANMAN was released and and other benefits sanctioned. The beneficiaries from Shivpuri (MP), Alluri Sitaran Raju (Andhra Pradesh), Baran (Rajasthan) and Jashpur (Chhattisgarh) shared their experience with him again on 15th November 2024 at Jamui, Bihar. They explained how the various development activities have been undertaken in their villages under the Abhiyan.

Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations covered under PM JANMAN. Based on the data captured (as on 21.11.2024), State/UT- wise, PVTG population is tabulated at **Annexure-III**.

Under PM JANMAN, Ministry of Education, Department of School Education & Literacy has sanctioned 194 hostels. 501 VDVKs have also been sanctioned under PM JANMAN by TRIFED under Ministry of Tribal Affairs. A total of 259 VDVKs covering about 15000 beneficiaries have been imparted training on Entrepreneurship, Skill Development, and Value addition through NIESBUD, Ministry of Skill Development and Entrepreneurship.

| Name of Ministry | Activity | Mission Target (2023- 2026) | |
|------------------------------------|--|------------------------------------|--|
| M/o Rural Development | Provision of pucca houses | 4.90 lakh houses | |
| W/o Rurai Development | Connecting roads | 8000 km road | |
| M/o Health and Family Welfare | Mobile Medical Units | 1000 MMU | |
| M/o Jal Shakti | Piped Water Supply | 15309 Villages | |
| M/o Women and Child Development | Construction and running of Anganwadi Centres | 2500 | |
| M/o Education | Construction and running of hostels | 500 | |
| M/o Communications | Installation of mobile towers | Coverage of 3959 habitations | |
| M/o Power | Energization of unelectrified HHs | 2.65 lakh HHs | |
| M/o New and Renewable Energy | Energization of HHs | All eligible & uncovered by MoP | |
| M/o Tribal Affairs | Multipurpose Centers | 1000 | |
| M/0 ITIDAI ATIAITS | Setting up of VDVKs | 500 | |

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| Name of Ministry | Intervention | Mission Target (2023-2026) | Sanctions | Physical Achievements | Financial Sanctions (Rs in Crore) |
|---------------------------------------|--------------------------------|--------------------------------------|---------------------------------|--|---|
| M/o Rural Development | Pucca houses | ~ 4.90 lakh pucca houses | 336367 houses | 59487 houses completed. | 2722.14 |
| | Connecting roads | 8000 Km road | 4484.30 km road | 11.51 Km road completed | 3386.2 |
| M/o Health and Family Welfare | Mobile Medical Units (MMUs) | 1000 MMU | 616 MMUs | 616 MMUs functional with more than 25 lakhs footfall. | 208.7 |
| D/o DW&S, M/o Jal Shakti | Piped Water Supply (FHTCs) | 15309 Villages | 6350 Villages 100% Saturated | 6350 Villages 100% Saturated | 344.35 |
| M/o Women and Child Development | Anganwadi Centers (AWCs) | 2500 AWCs | 1864 AWCs | 770 AWCs made operational. | 311.16 |
| D/o SE&L, M/o Education | Hostels | 500 Hostels | 194 Hostels | - | 476.16 |
| DoT, M/o Communications | Mobile towers | Coverage of 3959 habitations | 1499 habitations | 406 habitations covered | 204.3 |
| M/o Power | Energization of HHs | ~ 2.65 lakh HHs | 140440 HHs | 87132 HHs Electrified | 516.15 |
| M/o New and Renewable Energy | Energization of HHs | All eligible and uncovered by MoP | 9569 HHs | 800 HHs Electrified | 47.86 |
| | Multipurpose Centres (MPCs) | 1000 MPCs | 873 MPCs | Work started in 433 MPCs. | 119.24 |
| M/o Tribal Affairs | Setting up of VDVKs | 500 VDVKs | 501 VDVKs | Operational: -135 Tool kit distributed :280 | 33.61 (including Rs. 12.20 Cr of MoSDE) |
| Total (Rs. in Cror | e) | I | I | - | 8369.87 |

PM JANMAN Progress (as on 20th November 2024)

As information provided by concerned Ministries

Annex referred to in reply to part (a) to (c) of Lok Sabha Starred Question No.*58 for answer on 28.11.2024 raised by Shri Haribhai Patel regarding "PM-JANMAN Scheme"

Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 20.11.2024)

| S.No | State* | PVTG Population |
|------|-------------------|--------------------|
| 1 | ANDAMAN & NICOBAR | 191 |
| 2 | ANDHRA PRADESH | 492552 |
| 3 | CHHATTISGARH | 229743 |
| 4 | GUJARAT | 153516 |
| 5 | JHARKHAND | 398952 |
| 6 | KARNATAKA | 57448 |
| 7 | KERALA | 29511 |
| 8 | MADHYA PRADESH | 1229201 |
| 9 | MAHARASHTRA | 623143 |
| 10 | ODISHA | 300436 |
| 11 | RAJASTHAN | 128456 |
| 12 | TAMIL NADU | 380376 |
| 13 | TELANGANA | 63194 |
| 14 | TRIPURA | 273240 |
| 15 | UTTAR PRADESH | 3527 |
| 16 | UTTARAKHAND | 92233 |
| 17 | WEST BENGAL | 67087 |
| | Grand Total | 4522806 |

* Bihar and Manipur are the other States covered under Abhiyan.
